

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/313(KB)2022
IA(I.B.C)/1334(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	CANARA BANK VS RAJGARIA TIMBER PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For the Suspended Directors

Mr. Avik Banerjee, Adv.

Mr. Shaunak Ghosh, Adv.

Ms. S. Maity, Adv.

Ms. Saheli Sen, Adv.

Mr. Rajib Mullick, Adv.

For RP

Mr. Siddhanth Makkar- Adv.

ORDER

1. Ld. Counsel for the Suspended Directors present. Ld. Counsel for the RP present.
IA(I.B.C)/1334(KB)2024
2. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.
3. Reply affidavit be filed within two weeks. Meanwhile, it is directed to respondents to cooperate with the RP by furnishing necessary documents and information that has been sought for by the RP. Report will be furnished before the next date of hearing.
4. Post this matter on **21.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**